

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA  
UNSTARRED QUESTION No. 1517**

TO BE ANSWERED ON TUESDAY, March 15, 2022/ 24 Phalguna, 1943 (Saka)

**Special development package for Andhra Pradesh**

**1517. Shri Subhas Chandra Bose Pilli**

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has approved special development package for Rayalaseema and North coastal regions of Andhra Pradesh at par with Bundelkhand package pattern;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) whether Government has allotted the special development package to residuary State of Andhra Pradesh based on the socio-economic indicators of Rayalaseema and North coastal regions;
- (d) if not, the reasons therefor; and
- (e) if so, the details of the factors on which the special development package fund was quantified?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) to (e): Yes sir. Following the recommendations of NITI Aayog in its report on 'Developmental Support to the Successor State of Andhra Pradesh under Andhra Pradesh Re-organization Act (APRA), 2014 dated 01.12.2015', the Union Government has released an amount of Rs.1,750.00 crore including an amount of Rs.350.00 crore released on 31.03.2021 to the State of Andhra Pradesh towards Special Development Package under Sections 46(2) & (3) and 94(2) of the Andhra Pradesh Reorganisation Act (APRA), 2014 for development of seven backward districts of the State covering Rayalaseema and North Coastal Region. Against this amount, the Utilization Certificates of Rs.1049.34 crore have been submitted by the State Government of Andhra Pradesh. The releases towards Special Development Package for development of seven backward districts of the State under the Andhra Pradesh Re-organization Act, 2014 are based on recommendations of the NITI Aayog.

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